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Impact of banning pesticides

- 663. SHRI B. LINGAIAH YADAV: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:
 - (a) whether Government proposes to ban some pesticides;

Groundnut, Sesame, Sunflower, Safflower, Niger, Linseeds and Caster.

- if so, the details thereof;
- whether pesticide manufacturers claim that such steps would increase prices four-fold for Indian farmers, and result in business losses worth ₹16,000 crore; and
 - (d) if so, the details thereof and present status in this regard?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR): (a) and (b) Government has published a draft notification S.0.1512 (E) dated 14.05.2020 for banning 27 pesticides. Among these 27 pesticides, 7 are herbicides, 8 are fungicides and rest 12 are insecticides.

- (c) Objections and suggestions from various stakeholders/companies/ institutions/associations/farmers etc. have been received on the draft notification.
- (d) The objections and suggestions that have been received from the stakeholders on draft notifications are being examined considering all aspects related to technical, scientific requirements, alternatives available, farmer interest, safety, toxicity and efficacy concerns, updated status of study and submission of data, ban status in other countries, etc. and a final decision will be taken accordingly.

Timely settlement of claims under PMFBY

- 664. SHRI B. LINGAIAH YADAV: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:
- (a) whether the Central Government has stressed the need for States to release premium subsidy in time to ensure timely settlement of claims under the Pradhan Mantri Fasal Bima Yojana (PMFBY);